1	2	3
22.	West Bengal	53 69
23.	A. & N. Islands	920.00
24.	Arunachal Pradesh	750.00
25.	Chandigarh	520.83
26.	Dadra & Nagar Haveli	807.70
27.	Delhi	388.00
28.	Goa, Daman and Diu	326.00
29.	Lakshadweep	1137.50
30.	Mizoram	405.00
31.	Pondicherry	669.17

NOTE: Estimates of population in 1985 are based on 1981 census figures.

[English]

Strikes at Cochin Port During 1985

- 6104. PROF. K.V. THOMAS: Will the Minister of TRANSPORT be pleased to state:
- (a) the number of strikes at Cochin Port during 1985;
- (b) the number of man-days lost as a result thereof:
 - (c) the reasons foa those strikes; and
- (d) the financial loss due to those strikes?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (c) During 1985, there was only one strike by the employees of Cochin Port i.e. from 23-5-1985 to 10-6-1985 by Porterage Executive Staff in order to press their demand for payment of 10% extra wages for extra hours of duty. As a result of this strike, 3463 mandays were lost directly and 9161 man-days were lost indirectly.

(d) It is not possible to quantify the financial loss due to the strike.

Compensation for Clothes Torn of Passengers due to Poor Maintenance of DTC Buses

6105. SHRI RAM PUJAN PATEL: Will the Minister of TRANSPORT be pleased to state:

- (a) whether compensation is paid to the passengers by Delhi Transport Corporation on their complaint that their clother were torn due to the poor maintenance of DTC buses and private buses plying under DTC operation;
- (b) if so, the details thereof and the amount paid as compensation to passen gers on such complaints during 1-1-198: to 31-1-1986; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THI DEPARTMENT OF SURFACE TRANS PORT (SHRI RAJESH PILOT): (a) and (b No such occasion has arisen so far. How ever, under General Civil Law, if due to negligence of DTC any damage is caused, a claim can be made.

(c) During the period one complaint claim was received on the ground that the Bushirt of the commuter was torn due to condition of the bus. On investigation, i was however found that the damages wa not due to any defect in the condition of the bus.

Banaspani-Jakhapura Rail Line in Orissa

6106. SHRI HARIHAR SOREN Will the Minister of TRANSPORT be ple sed to state: